

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 55

Dated: Guwahati, the 9th May, 2023

In supersession of this Registry's earlier Notifications, the Hon'ble the Chief Justice has been pleased to allow the listing of pending criminal cases involving sitting/former legislator (MPs and MLAs) before the Division Bench comprising of Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mr. Justice Arun Dev Choudhury.

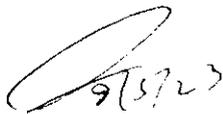
By order,

Sd/-Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.III-07/2015/ 2710-2721/G (Pt.) dated 9th May, 2023.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The President/ Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/ Secretary, Lawyers' Association, Kohima.
9. The President/ Secretary, Lawyers' Association, Aizawl.
10. The President/ Secretary, Lawyers' Association, Itanagar.
11. The Joint Registrar _____, Gauhati High Court, Guwahati.
12. The Deputy Registrar _____, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Assistant Registrar _____, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The Court Manager, Gauhati High Court, Guwahati.
19. The AO (J), _____ Section, Gauhati High Court, Guwahati.
20. The Court Officer, No I/ II. Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

9/5/23
6/5/23